

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item 31**

**Company Appeal No. 1/Chd/Chd/21  
In  
CP(IB) No. 73/Chd/Chd/2018  
(Admitted) –**

**Under Section 7 & 19 & 60(5), & 42  
IBC 2016 & R 11, NCLT Rules 2016**

**In the matter of:-**

ICICI Bank

....Petitioner

Vs.

Lakshmi Energy And Foods Ltd

...Respondent

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 18.11.2022.

Sd/-  
**Court Officer**

September 27, 2022  
PB